


OFFICE OF DISTRICT AND SESSIONS JUDGE, LUDHIANA

ORDER

In compliance of the letter bearing 46/RG/ Spl/ Misc dated 08.01.2021 and 41/RG/ Spl/ Misc dated 06.10.2020 issued by the Hon'ble Punjab and Haryana High Court, Chandigarh and in supersession of order bearing no.2 and 3 both dated 02.01.2020, all the Judicial Officers in this Sessions Division, shall hold their respective Courts with effect from 11.01.2021, on all the working days except first and third Saturday till time order dated 39/RG/ SPI/ Misc dated 25.09.2020 is in force and shall permit the physical hearing in all the categories of cases. All the other conditions laid down in letter bearing 41/RG/ Spl/ Misc dated 06.10.2020 issued by the Hon'ble Punjab and Haryana High Court, Chandigarh, shall be followed as such.

All the Judicial Officers shall send weekly report regarding duration/ time of sitting of each Presiding Officer in Court, number of cases listed, gist of work done and disposal therefore, on each day, to the statement cell of this office.

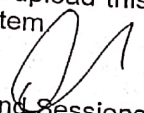
All the Judicial Officers are requested to strictly adhere to Instructions/ Health Advisories issued by Government of India/ Government of Punjab, from time to time in view of the prevailing situation arising due to Covid-19.


District and Sessions Judge,
Ludhiana 08.01.2021

No. 113/G Dated 08.01.2021

Copy forwarded to:

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.
2. All the Additional District and Sessions Judge, Ludhiana
3. Deputy Commissioner, Ludhiana
4. Commissioner of Police, Ludhiana
5. Superintendent, Central Jail, Borstal Jail, Women Jail, Observation Home, Ludhiana
6. District Attorney, Ludhiana
7. President/ Secretary Bar Associations, Ludhiana, Khanna, Samrala, Jagraon and Payal
8. DSA of this court to convey this order to all the concerned alongwith PDF enclosures mentioned above.
9. Statement cell of this court.
10. System Office/ System Assistants of this court to upload this order on official web site and to monitor uploading of orders in CIS system


District and Sessions Judge,
Ludhiana 08.01.2021